

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PROTERRA INVESTMENT ADVISORS INDIA PVT. LTD

1.	NAME OF CORPORATE PERSON	PROTERRA INVESTMENT ADVISORS INDIA PVT. LTD.
2.	DATE OF INCORPORATION OF CORPORATE PERSON	16/01/2008
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Mumbai , Maharashtra
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	ROC- Mumbai U74140MH2008FTC284364
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	REGISTERED OFFICE : Office no.1115, 11th Floor, Platina, Plot C-59, G-Block, Bandra Kurla Complex, Bandra (East), Mumbai - 400 051 INDIA
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	19/08/2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Rekha Kantilal Shah Registered Address: 201, Leela Apartment, J K Paradise & Rajanand Complex, Off Eksar Road, Borivali (West), Mumbai- 400 092 Email: rekhashah3@hotmail.com Tel.: 9869284749 Reg. No.: IBBI/IPA-001/IP-P00776/2017-18/11349 Communication Address: 109 A, Patel Shopping Centre - B Bldg, C - wing, Chandavarkar Road, Borivali (West), Mumbai - 400 092 Tel.: +91 7304128305, +91 9869284749 Email: ip.proterra@gmail.com
8.	LAST DATE FOR SUBMISSION OF CLAIMS	17/09/2021

Notice is hereby given that the PROTERRA INVESTMENT ADVISORS INDIA PVT. LTD has commenced voluntary liquidation on 19/08/2021

The stakeholders of PROTERRA INVESTMENT ADVISORS INDIA PVT. LTD are hereby called upon to submit a proof of their claims, on or before 17/09/2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Rekha



Rekha Kantilal Shah

Liquidator: Proterra Investment Advisors India Private Limited "In Voluntary Liquidation"

Reg. No.: IBBI/IPA- 001/IP-P00776/2017-2018/11349

Date and Place: 21/08/2021, Mumbai